

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:1424
ANSWERED ON:25.07.2017
Guidelines for Environmental Clearance
Bala Smt. Anju

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) Whether the Government has approved "eco-friendly" guidelines framed by Dehradunbased Wildlife Institute of India (WII) that entails safeguards for animals and birds to speed up approval process of linear projects in wildlife areas;
- (b) If so, the details thereof;
- (c) whether the Government has notified Tribunal, Appellate Tribunal and other Authorities (Qualification, Experience and Other Conditions of Members) Rules 2017;
- (d) If so, the details thereof and its implications on the present rules;
- (e) whether the Government is planning to set up a databank of legislations that can aid in better conservation of flora, fauna and rivers in the country;
- (f) If so, the details thereof; and
- (g) The fresh steps/initiatives being taken by the Government for clean environment?

Answer

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. HARSH VARDHAN)

- (a) , (b) Yes, the Ministry of Environment, Forest & Climate Change has approved "Ecofriendly Measures to Mitigate Impacts of Linear Infrastructures on Wildlife" guidelines framed by the Wildlife Institute of India (WII), Dehradun. These guidelines provide standard template on structural and non-structural measures for mitigating the impact of roads, railway lines and power lines on wildlife including birds.
- (c), (d) Ministry of Finance, Department of Revenue has notified the Tribunal, Appellate Tribunal and other Authorities (Qualification, Experience and Other Conditions of Members) Rules 2017 (copy enclosed).